

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

238. MA/588/2017 In TP/19(MB)2015

IN THE MATTER OF

Shri Lakhamchand Gidwani

... Petitioner

VS

Rohan Packging Product Ltd

... Respondent

Section 59, Sec.241(1), 242(4) & Sec.237(4) of Companies Act, 2013

Order Delivered on 01.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **19.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/